

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 22nd February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 1086/2018 (Earlier O.A.No.140/2014)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. Amit Sharma & Ms. Ruchi Kohli, Advs. for R-4 to 6 Mr. Raj Kumar, Adv. for CPCB
FOR ADMISSION			
2.	M.A. No. 58/2019 & M.A. No. 59/2019 IN Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Bhati Associates, Advs. for Applicant
3.	M.A. No. 60/2019 IN Original Application No. 733/2017	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	M.A. No. 03/2019 IN Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Chandan Kumar, Adv. for Applicant Mr. Attin Shankar Rastogi & Ms. Geetika, Advs. for R-1 Ms. Niyati Vaidya, Adv. for
FOR HEARING			
5.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv. Dr. Abhishek Atrey, Adv. for MoEF
6.	Execution Application No. 05/2018 IN O.A. No. 217/2016 (I.A. No. 61/2019)	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. A. K. Prasad, Adv. for CGWA Mr. Rahul Narayan, Adv. for R-9 Mr. L. M. Asthana, Adv.
7.	Execution Application No. 35/2018 IN O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ))	Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.	Mr. Shivraj P Kadam Jahagirdar, Adv. for Applicant Mr. Sumeer Abhyankar, Adv. for R-1 Mr. T.V.S. Raghavendra Sreyas, Adv. for R-2 Mr. Vinayak Gupta, Adv. for MoEF Mr. Vijay Kumar, Adv. for R-3 Mr. Mukesh Verma, Adv. for MPCB

8.	Original Application No. 149/2018 (M.A. No.421/2018)	Al Marzia Agro Foods Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-3
CASES AT SR. NO. 9 TO 11 WILL BE TAKEN-UP ON 15.03.2019 FOR HEARING			
9.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGWA Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Mukesh Kr. Verma, Adv. for R-5,6,8&9 Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA Mr. Raj Kumar, Adv. for CPCB
10.	Appeal No. 20/2018 (M.A. No. 175/2018)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. G.G.C. George, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for CWC & CGWA Mr. Nikhil Nayyar, Adv. for R-10 Mr. Mukesh Verma, Adv. for R-11 Dr. Sandeep Singh, Adv. for State of UP Mr. Pinaki Mishra, Sr. Adv. with Mr. P. Ventat Reddy, Adv. for State of Telangana Mr. A. K. Prasad, Adv. for CGWA
11.	Original Application No. 202/2018 (M.A. No. 679/2018)	Bharat Brashtachar Unmulan Vichar Munch & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Mr. Rahul Pratap, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST**

Date : 22nd February, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	I. A. No. 18/2019 IN O. A. No. 09/2018 (WZ)	Bhusaheb Gambhire Vs. Utech Sugar Ltd.	Mr. Asim Sarode, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in